NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1587/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: JERINT JACOB.K

NAME OF THE RESPONDENT(S)

: ORIEN KURIES & LOANS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ambili Menon. lound fitte pitchen:

ORDER

Ms.Ambili Menon, Counsel for petitioner present. She submitted that the application is filed u/s 9 of the I&B Code, 2016. No representation on behalf of the respondent. All the formalities are complete except sending of copy of the application to the respondent. The Registry is Counsel for petitioner is directed to issue directed to issue fresh notice to the Respondent. private notice to the respondent and also send a copy of the petition along with documents relied upon. He is directed to file the proof of sending and serving the notice to the respondent by way of an affidavit by the next date of hearing. Put up on 20.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)